Meeting of the Commonwealth Prime

Himachal Pradesh, issued by the Himachal Pradesh Administration [Placed in Library. See No. LT-2729/61.]

NOTIFICATIONS UNDER THE MERCHANT SHIPPING ACT, 1958

SHRI B. R. BHAGAT: Also on behalf of Shri Raj Bahadur, I beg to lay on the Table, under sub-section (3) of section 458 of the Merchant Shipping Act, 1958, a copy each of the following Notifications of the Ministry of Transport and Communications (Department of Transport):—

- Notification G.S.R. No. 1549, dated the 17th December, 1960, publishing the Merchant Shipping (Registration of Indian Ships) Rules, 1960.
- (ii) Notification G.S.R. No. 1550, dated the 17th December, 1960, publishing the Merchant Shipping (Tonnage Measurement of Ships) Rules, 1960.
- (iii) Notification G.S.R. No. 1551, dated the 16th December, 1960, publishing the Merchant Shipping (Apprenticeship to Sea Service) Rules, 1960.
- (iv) Notification G.S.R. No. 1552, dated the 16th December, 1960, publishing the Merchant Shipping (Distressed Seamen) Rules, 1960.
- (v) Notification G.S.R. No. 1553, dated the 16th December, 1960, publishing the Sailing Vessels (Assignment of Free Board) Rules, 1960.
- (vi) Notification G.S.R. No. 1554, dated the 16th December, 1960, publishing the sailing Vessels (Statement of Crew) Rules, 1960.
- (vii) Notification G.S.R. No. 1555, dated the 16th December, 1960, publishing the Merchant Shipping (Tonnage Measurement of Sailing Vessels) Rules, 1960.

- (viii) Notification G.S.R. No. 1556, dated the 16th December, 1960, publishing the Merchant Shipping (Registration of Sailing Vessels) Rules, 1960.
  - (ix) Notification G.S.R. No. 1557, dated the 16th December, 1960, publishing the Merchant Shipping (Continuous Discharge Certificates) Rules, 1960.
  - (x) Notification G.S.R. No. 1568, dated the 30th December, 1960, publishing the Merchant Shipping (Crew Accommodation) Rules, 1960.

[Placed in Library. See No. LT-2649/61 for (i) to (x).]

NOTE ENTITLED "INCIDENCE OF INDIRECT
TAXES ON THE CONSUMER PRICE INDEX
(A LIMITED ANALYSIS)"

THE DEPUTY MINISTER OF LABOUR (SHRI ABID ALI): Sir, on behalf of Shri L. N. Mishra, I beg to lay on the Table a copy of a note entitled "Incidence of indirect taxes on the Consumer Price Index (A limited analysis)". [Placed in Library. See No. LT-2773/61.]

## THE INSURANCE (AMENDMENT) BILL, 1961

SECRETARY: Sir, I lay on the Table a copy of the Insurance (Amendment) Bill, 1961, as passed by the Lok Sabha.

STATEMENT RE MEETING OF THE COMMONWEALTH PRIME MINISTERS' CONFERENCE HELD IN MARCH, 1961

THE PRIME MINISTER AND MINISTER OF EXTERNAL AFFAIRS (SHRI JAWAHARLAL NEHRU): Mr. Chairman, the recent meeting of the Commonwealth Prime Ministers held in London was rather an unusual one; at any rate, it was not the normal meeting which is held to consider